

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1288(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI HARISH CHANDER SURI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY, 2022, 10:30 A.M

IN THE MATTER OF	JAI LAKSHMI SOLVENTS PVT. LTD. VS SHRAWASTHI AGROTECH PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Counsel / Authorised Representative appeared physically/through video conference:

For OC : Mr. Kanishk Kejriwal, Adv.
Ms. Shreya Choudhary, Adv.

For CD : Mr. Abhrajit Mitra, Sr. Adv.
Ms. Manju Bhuteria, Adv.
Ms. R. Kajaria, Adv.
Mr. Satadeep Bhattacharya, Adv.

ORDER

1. Ld. Counsel for the Operational Creditor present. Ld. Senior Counsel along with Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel appearing for the Operational Creditor seeks permission to withdraw the C.P. Permission is granted. C.P. is disposed of as withdrawn.
3. File be consigned to the records.

**Harish Chander Suri
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

hb.